

25-1-01

Hon'ble S. Dayal, AM
Hon'ble Rafiq Uddin JM

None for the parties.
Put up for orders on 29-3-01.

op

No CA has been
filed by Counsel for
Respondents

msg
20/3/2001

Ry
JM

AM

file

29-03-2001

OA No. 569/2000

Hon'ble Mr. S. Dayal, AM
Hon'ble Mr. Rafiq Uddin, JM

None for the parties. List has been
revised. The case is dismissed in default
and for non-prosecution. No order as to costs.

Ry
J.M.

AM

Nath/2cs.